

Government of India  
Ministry of Overseas Indian Affairs

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2823**  
To be answered on 16<sup>th</sup> December, 2015

**Prisoner Exchange Programme**

**2823. SHRI K. ASHOK KUMAR:**

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

प्रवासी भारतीय कार्य मंत्री

- (a) whether the Government is contemplating to initiate prisoner exchange programmes with various countries, particularly Gulf countries;
- (b) if so, the details thereof;
- (c) whether India has already signed some agreement to this effect with any country; and
- (d) if so, the details along with the steps taken to expedite the programme with the rest of the countries?

**ANSWER**  
**MINISTER OF OVERSEAS INDIAN AFFAIRS**  
**SMT.SUSHMA SWARAJ**

**(a) to (d): The Government of India has bilateral/multi-lateral agreements with 43 countries, as given in the Annexure, for transfer of Sentenced Persons, under the guidelines of the Repatriation of Prisoners Act, 2004.**

**The prisoners of these countries in India, or Indian prisoners in these countries, can apply for repatriation in terms of the guidelines issued by the Ministry of Home Affairs, Government of India, for processing requests of such prisoners.**

\*\*\*\*\*

## Annexure referred to in reply to Lok Sabha Unstarred Question No.2823 for 16.12.2015

Sl. No.	Name of the Country	Agreement on Transfer of Sentenced Persons-signed/ operational	Bilateral/ Multilateral (inter-American Convention on TSP)
1.	United Kingdom	Yes/ yes	Bilateral
2.	Mauritius	Yes/ yes	Bilateral
3.	Bulgaria	Yes/ yes	Bilateral
4.	France	Yes/ yes	Bilateral
5.	Egypt	Yes/ yes	Bilateral
6.	Sri Lanka	Yes/ yes	Bilateral
7.	Cambodia	Yes/ yes	Bilateral
8.	South Korea	Yes/ yes	Bilateral
9.	Saudi Arabia	Yes/ yes	Bilateral/ Multilateral
10.	Iran	Yes/ yes	Bilateral
11.	Bangladesh	Yes/ yes	Bilateral
12.	Israel	Yes/ yes	Bilateral
13.	UAE	Yes/ yes	Bilateral
14.	Italy	Yes/ yes	Bilateral
15.	Turkey	Yes/ yes	Bilateral
16.	Maldives	Yes/ yes	Bilateral
17.	Thailand	Yes/ yes	Bilateral
18.	Russian Federation	Yes/ yes	Bilateral
19.	Kuwait	Yes/ yes	Bilateral
20.	Hong Kong Special Administrative region of people's Republic of China	Yes/ yes	Bilateral
21.	Brazil	Yes/ yes	Bilateral
22.	Bosnia & Herzegovina	Yes/ Not operational	Bilateral
23.	Qatar	Yes/ Not operational	Bilateral
24.	Viet Nam	Yes/ Not operational	Bilateral
25.	Australia	Yes/ Not operational	Bilateral
26.	Mongolia	Yes/ Not operational	Bilateral
27.	Kazakhstan	Yes/yes under Multilateral Convention (Inter American Convention)	Bilateral /Multilateral
28.	Argentina	Yes/yes	Multilateral
29.	Belize	Yes/yes	Multilateral
30.	Canada	Yes/yes	Bilateral/Multilateral
31.	Chile	Yes/yes	Multilateral
32.	Costa Rica	Yes/yes	Multilateral
33.	Ecuador	Yes/yes	Multilateral
34.	El Salvador	Yes/yes	Multilateral
35.	Guatemala	Yes/yes	Multilateral
36.	Mexico	Yes/yes	Multilateral
37.	Nicaragua	Yes/yes	Multilateral
38.	Venezuela	Yes/yes	Multilateral
39.	Paraguay	Yes/yes	Multilateral
40.	United States	Yes/yes	Multilateral
41.	Uruguay	Yes/yes	Multilateral
42.	Panama	Yes/yes	Multilateral
43.	Czech Republic	Yes/yes	Multilateral